

[Shri A. C. Da.]

Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Report of the Study Tour of the Study Group I of the Committee on its visit to Trivandrum, Kanyakumari, Tiruchirappalli, Neyveli, Pondicherry and Madras during September, 1982.

(2) Report of the Study Tour of the Study Group II of the Committee on its visit to Ahmedabad, Vadodara, Junagarh, Rajkot and Bombay during September, 1982.

12.12 hrs.

### PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND FOURTH, HUNDRED AND TWENTY-FIRST AND HUNDRED AND TWENTY-SECOND REPORTS

SHRI SATISH AGARWAL (Jaipur): I beg to present the following Reports (Hindi and English version) of the Public Accounts Committee:—

(1) Hundred and fourth Report on Action Taken by Government on the recommendations contained in their Eighteenth Report on Delhi Development Authority.

(2) Hundred and twenty-first Report on Excesses over Voted Grants and Charged Appropriations (1980-81) and Action Taken on Fifty-seventh and Sixty-first Reports.

(3) Hundred and twenty-second Report on Para 1 of the Report of Comptroller and Auditor General of India for the year 1979-80, Union Government (Civil) on All India Handicrafts Board.

12.13. hrs.

### COMMITTEE ON PUBLIC UNDERTAKINGS

FIFTY-SECOND AND FIFTY-THIRD REPORTS

SHRI MADHUSUDAN VAIRALE (Akola): I beg to present the follow-

ing Report (Hindi and English version) of the Committee on Public Undertaking:

(1) Fifty-second Report on Action taken by Government on the recommendations contained in the Twenty-sixth Report of the Committee on Housing and Urban Development Corporation Ltd.—Rural Housing.

(2) Fifty-third Report on Action Taken by Government on the recommendations contained in the Twenty-ninth Report of the Committee on Jessop & Co. Ltd.—Employment and Overheads.

### COMMITTEE ON PETITIONS

ELEVENTH REPORT AND MINUTES

SHRI AJIT KUMAR SAHA (Vishnupur): I beg to present the following Report and Minutes of the Committee on Petitions:—

(1) Eleventh Report (Hindi and English versions).

(2) Minutes of the Thirty-fourth to Thirty-sixth Sittings (Hindi and English versions).

### RAILWAY CONVENTION COMMITTEE

SEVENTH REPORT

SHRI D. L. BAITHA (Araria): I beg to present the Seventh Report (Hindi and English version) of the Railway Convention Committee on 'Rate of Dividend for the years 1980-81 to 1983-84 and other Ancillary Matters.'

12.14 hrs.

STATEMENT CORRECTING ANSWER TO STARRED QUESTIONS NO. 302 DATED 22-10-1982 RE. SMUGGLING ACTIVITIES OF DIAMOND TRADERS

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO). Sir,

During the court of supplementaries raised relating to Lok Sabha Starred Question No. 302 on "smuggling activities" of diamond traders answered on 22nd October, 1982, the Hon'ble Member of the House, Shri Bheravadan K. Gadhavi, had asked whether the figure given in the reply included the seizures of diamonds made at airports when people come from abroad. I had replied that the figure includes such seizures to the extent that we were able to make out.

On checking up the records, I find that the figures given in the reply relate only to seizures of diamonds effected during searches of premises. As such the figures given in the reply do not include seizures of diamonds effected at the airports.

MR. SPEAKER: A. K. Roy, what do you want?

SHRI A. K. ROY (Dhanbad): Mr. Speaker, Sir, I just want to raise only one point. It is this: You know, Sir, that on the 8th of November there is going to be an All India strike of the colliery workers.

MR. SPEAKER: What has that to do now with the business of the House?

SHRI A. K. ROY: I only want, Sir, that on behalf of the Government either the Labour Minister or the Mines Minister should come out with some statement...

MR. SPEAKER: You come and see me.

SHRI CHANDRAJIT YADAV (Azamgarh): Sir, you made an observation;

"How do you know that today is the last day of the session?"...

MR. SPEAKER: Because, the Business Advisory Committee is meeting at 4 O' clock.

SHRI CHANDRAJIT YADAV: Sir, it only creates a lot of uncertainty. Today is the last day for example I am leaving Delhi today. Without any extension, I am leaving Delhi today.

Sir, don't make the matter hanging in uncertainty when you are in the Chair. There should not be any uncertainty over this matter.

12.16 hrs.

CONSTITUTION (FORTY-SEVENTH)  
AMENDMENT BILL\*

MR. SPEAKER: Introduction of Bill. Shri P. Venkatasubbaiah.

DR. SUBRAMANIAM SWAMY (Bombay North East): I want to oppose the introduction.

MR. SPEAKER: Let him first introduce. If he does not introduce how can you oppose anything?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): On behalf of Shri P. C. Sethi I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: Motion moved:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

Mr. Vajpayee—no, he is not here.

Dr. Subramaniam Swamy.

DR. SUBRAMANIAM SWAMY: I am a poor replacement for Vajpayee Ji; Sir, I am opposing the introduction of this Constitution (Forty Seventh Amendment) Bill on two grounds. If the hon. Minister gives me satisfactory reply, I may withdraw my objection.

My first objection is, this is related to a small area. The demand for scheduled